

The ratio of agreed proportion between the State Governments and the Railways has, however, been uniformly revised to 2 : 1 in respect of investments made from 1.4.1969.

(b) Under the existing arrangement between the Railways and the Kerala State Road Transport Corporation, no amount is due to the Corporation.

(c) Yes; in respect of investment made prior to 1.4.1969. As stated in reply to part (a) of the question, there is nothing in the Act which prohibits the proportion being different in different cases.

New Rural Electrification Projects in the Country

275. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of IRRIGATION AND POWER be pleased to state :

(a) whether recently any funds were sanctioned by the Centre to the Rural Electrification Corporation for some new rural electrification projects in the country; and

(b) if so, the broad outlines thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B. N. KUREEL) : (a) and (b) : The Rural Electrification Corporation was set up in Central Sector with a Plan Outlay of Rs. 150 crores in July, 1969. Additive finances in the form of long term loans are provided by the Corporation for rural electrification schemes of State Electricity Boards and Pilot Rural Electric Cooperatives. So far the Corporation has sanctioned 247 rural electrification schemes of all State Electricity Boards including five Pilot Rural Electric Co-operatives involving loan assistance of Rs. 151.02 crores envisaging electrification of 23,243 villages, energisation of 3,31,640 irrigation pumpsets and power supply to 51,032 small scale and agro industries. Government of India have sanctioned an amount of Rs. 22 crores (Rs. 10 crores as loan and Rs. 12 crores as equity capital) to the Corporation since its inception upto 1971-72.

A scheme has been introduced from December, 1971 for electrification of Hari-

jan Bastis adjacent to villages already electrified. Government of India have sanctioned a loan of Rs. one crore so far to the Rural Electrification Corporation for this scheme. According to this scheme, loan assistance at concessional terms is being provided through the agency of Rural Electrification Corporation to the State Electricity Boards. The loan carries an interest of 4-3/4% P.A. and is to be repaid over a period of 15 years.

Statutory Support Price for Raw Jute

276. SHRI PRIYA RANJAN DAS MUNSI :
THRI JYOTIRMOY BOSU :

Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Central Government had announced any statutory minimum support price for raw jute during the month of June, 1972 ; and

(b) if so, the salient features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GLORGE) : (a) Yes, Sir.

(b) The minimum statutory price will be Rs. 115 per quintal for Assam Bottom at Calcutta. Differentials between minimum prices in Calcutta and the upcountry prices would be determined taking into consideration the interests of jute growers, but would be within Rs 15 per quintal. The prices would be reviewed after 2 months.

Annual expenses on Calcutta Tube Rail Project

277. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of RAILWAYS be pleased to state :

(a) the approximate annual expenses on Calcutta Tube Rail project in Calcutta from 1973 ;

(b) whether any 'fresh men' would be recruited for the project or the entire project would be managed by the existing officials ; and

(c) the approximate number of 'fresh men' to be appointed for the project ?

THE MINISTER OF RAILWAYS (SHRI T. A. PAI) : (a) Annual expenses envisaged for Calcutta Tube Rail Project are as under :—

Year	Expenditure (Rs. in crores)
1972-73	4
1973-74	12
1974-75	17
1975-76	22
1976-77	27
1977-78	34
1978-79	19.5
1979-80	4
1980-81	0.8
TOTAL	140.3

(b) For the Project, the existing organisation will have to be strengthened. The posts will mostly be filled by employees from the Railways and their resultant vacancies on Railways filled by fresh recruitment.

(c) The total employment potential for the Project is about 10,000 men of all categories.

Trade Centre in London

278. SHRI PRIYA RANJAN DAS MUNSI : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether there is any Trade Centre in London, managed by his Ministry, for supplying information regarding our export goods ;

(b) if so, the salient features of the working of the Centre, and

(c) whether the Trade Centre has any relation with Indian High Commission there ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) No, Sir.

(b) and (c). Does not arise.

कश्मीर घाटी में रेल लाइन बिछाया जाय

279. श्री अटल बिहारी वाजपेयी : क्या रेल मंत्री यह बताने की कृपा करेंगे कि :—

(क) क्या कश्मीर घाटी में रेलवे लाइन बिछाने की कोई योजना सरकार के विचाराधीन है; और

(ख) यदि हा, तो उसका व्यौरा क्या है ?

रेल मंत्री (श्री टी. ए. पाई) : (क) जी हा ।

(ख) राज्य सरकार की लागत पर धीनगर के रास्ते बाराभूला और क्वाजीगूड के बीच एक विद्युत्कृत मीटर लाईन के निर्माण के लिए प्रारम्भिक इन्वीनिरी एबम् यातायात सर्वेक्षण किया जा रहा है। मीटर लाइन के बदले एक बड़ी लाइन के लिए सर्वेक्षण करने के राज्य सरकार के अनुरोध पर सरकार इस समय विचार कर रही है।

Progress made in Western Kosi Canal Project

280 SHRI BHOGENDRA JHA : Will the minister of IRRIGATION AND POWER be pleased to state.

(a) the latest position with regard to the acquisition of land and beginning of execution of the Western Kosi Canal Project both in the Nepalese and Indian territory, and

(b) whether funds to meet the entire expenditure for completing this project have been provided, if so, the amount of funds provided and broad outlines thereof and if not, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI B.N. KUREEL) : (a) Necessary authorisation for land acquisition has been issued by His Majesty's Government of Nepal to their field officers and the measurement of land in Nepal is now